

SHRI BIJU PATNAIK Mr. Deputy Speaker, Sir, whereas I am heartened by the hon. Minister's concern for the backward States, low-income groups etc., may I know from the Government whether they recollect the promises given by the Central Government and State Governments together to reconstruct 40,000 low-income group houses in or homes in the rural areas like the constituencies of Jagatsinghpur, Patkura and so on which were flooded during last year in Orissa. Is the Government of India aware that after those promises are made like several promises made by the Government, not one of the huts have been rebuilt in the space of one year? If so, what are the reasons?

SHRI P. VENKATASUBBAIAH : I have already explained to the hon. House that these are the schemes that are to be sent by the Orissa Government. If any such promise has been made as the hon. Member has pointed out, I will certainly pass on the statement that has been made. I am sure the Orissa Government will take care of such schemes and provide rehabilitation facility to all these people who are effected by floods and I am sure the Orissa Government is capable of taking action.

SHRI BIJU PATNAIK : The Orissa Government promised a loan of Rs. 40 crores. How much have you given and how many houses have been constructed?

SHRI P. VENKATASUBBAIAH : I have said that the Government would have to send scheme for approval of loan assistance by HUDCO. There is no question of...

SHRI BIJU PATNAIK : Loan for reconstruction of houses. The hon. Minister has not pointed out anything in this regard. Please ask him to explain.

SHRI P. VENKATASUBBAIAH : I will tell you. (*Interruptions*).

MR. DEPUTY-SPEAKER : Rs. 40 crores were recommended by the Government.

(*Interruptions*).

SHRI P. VENKATASUBBAIAH : Please have patience. There was cross talk. I have not been able to hear and Deputy Speaker was trying to... (*Interruptions*)

Orissa :

Number of schemes	40
Number of schemes completed	9
Number of cities covered	9
Project cost	Rs. 24.14 crores.
Loans sanctioned	18
Amount released	Rs. 7.74
Repayment received	Rs. 2.11
Buildings sanctioned residential and non-residential	1950
Plots given	792

These are the schemes that have been forwarded by the Government of Orissa. Detailed account of action taken by HUDCO has been given (*Interruptions*).

SHRI BIJU PATNAIK : I have asked him specifically (*Interruptions*) flood affected areas. That he has not said. (*Interruptions*).

MR. DEPUTY SPEAKER : No. No. R 415

Wheat Quota to Karnataka

*415. **SHRI K. LAKKAPPA :** Will the Minister of AGRICULTURE be pleased to state:

(a) whether the food situation in Karnataka State is alarming;

(b) whether there is need to increase the present monthly quota of wheat to Karnataka State for public distribution and roller flour mills; and

(c) if so, action proposed by his Ministry in the matter?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) No, Sir.

(b) and (c) Keeping in view the overall availability of wheat with the public agencies and the relative needs of the States reasonable quantities are being allotted to Karnataka. An additional allotment of 3000 tonnes of wheat for the roller flour mills has been made in September, 1981 for increasing the availability of wheat products during the ensuing festival season.

SHRI K. LAKKAPPA : The answer to my first part of the question is No, there is no alarming food situation in Karnataka. That is not based on facts. The Government of Karnataka had represented many times saying that the food situation in Karnataka is not happy. We are facing drought situation. Now we are receiving rice. I would like to know from the hon. Minister whether representation has been made by the Karnataka Government regarding the food situation and also a report? What are the figures of requirement and also report submitted by the State Government for this year—requirement of food including wheat and other products?

RAO BIRENDRA SINGH : There is enough stock of foodgrains in Karnataka. We are meeting almost the entire demand of Karnataka Government for supply of wheat from month to month. But in the recent months, the demand of Karnataka Government for wheat has increased. We have been allo-

cating more wheat to Karnataka than what we have been allocating in the previous months. But, probably, due to price differential their demand is rising. We have allocated 3000 tonnes more for the festival season. There is an allocation of 22,000 tonnes per month. In the past, Karnataka Government has not been lifting even the quantities allotted to it. Therefore, it cannot be said that there is any serious situation in Karnataka arising out of Centre not allocating enough foodgrains.

SHRI K. LAKKAPPA : I am not accusing the hon. Minister. Because of paucity of wheat, most of the roller flourmills are not running. Because of that the Food Minister of Karnataka has been shuttling from Bangalore to Delhi and from Delhi to Bangalore for getting the full requirement of wheat. The hon. Minister stated that even the quota allotted to Karnataka has not been lifted. It is the responsibility of the Central Government to provide railway wagons also. Our Railway Minister is also sitting here. The full requirement of wheat demanded by Karnataka has not been supplied by the Centre and time and again, the Government of Karnataka is asking the Central to provide more wheat. There should not be any discrimination whatsoever against Karnataka in meeting full requirement of wheat as festival season is coming.

In view of that, will the hon. Minister concede more quota of wheat being given to Karnataka in order to meet the alarming food situation in Karnataka?

RAO BIRENDRA SINGH : It is not true that there is any discrimination being exercised against Karnataka in the matter of allotment of wheat. As regards roller flour mills, the total capacity of

mills in Karnataka is 25,000 tonnes per month whereas we are allocating them 22,000 tonnes every month. In the past, they were not able to use even 22,000 tonnes allotted to them. While there was no restriction on issue of wheat, even then in the past their consumption has been 22,000 tonnes in March, 14,300 tonnes in April, 20,700 tonnes in May, and 21,900 tonnes in July whereas we are allocating 22,000 tonnes to Karnataka for roller flour mills every month. This month, we have increased it by 3000 tonnes for the festival season. That makes it 25,000 tonnes for the month of September. That is the total millings capacity of all the mills in Karnataka.

SHRI K. LAKKAPPA : On a point of clarification. The hon. Minister stated that even the allotted quota has not been lifted. I want to know whether it is due to paucity of wagon supply by the Railways or for any other reason. The Karnataka Government is making effort to lift all the allotted quota of wheat which is lying there.

RAO BIRENDRA SINGH : I have already given the figures. There is enough food stock in Karnataka. There is 81,800 tonnes of rice in Central and State stocks and 32,000 tonnes of wheat in Karnataka at present. We have made arrangements to move 25,000 tonnes of wheat to Karnataka for the month of September. It is already on the rails. So, there is no question of shortage of foodgrains in Karnataka.

As regards allocation, I have given the figures. The main question of the Hon. Member is in respect of allocation for flour mills and I have stated that we have allocated the entire amount for which the capacity of the mills has been installed.

MR. DEPUTY SPEAKER : Shri Kamaluddin Ahmed. Questions with regard to Karnataka only will be allowed.

SHRI KAMALUDDIN AHMED : Sir, the practice in the House is that question though confined to one State, also covers other States.

MR. DEPUTY SPEAKER : No. It is a specific question only with regard to Karnataka.

(Interruptions)

SHRI KAMALUDDIN AHMED : My question is about allotment for the flour mills in Andhra Pradesh.

MR. DEPUTY SPEAKER : No I am not allowing that. I allow questions only with regard to Karnataka.

श्री तारिक अन्वर : काश्मिर में कन्सु-
कुमारी तक हिण्डुस्तान एक है

MR. DEPUTY SPEAKER : No. Only questions relating to Karnataka may be asked.

SHRI B.V. DESAI : I will ask the Question pertaining only to Karnataka. Just now my friend Mr. Lakkappa asked the Hon. Minister whether it is due to the non-availability of wagons that the Karnataka Government has not lifted the stock. The very fact that the Hon. Minister is trying to evade the question shows that the reason attributed is correct.

In view of the fact that Karnataka is not having as much stock as the Hon. Minister is claiming—may be some one month back there might have been that much stock—and in view of the fact that our Government of India is importing more wheat, will the Hon. Minister be

pleased to state whether he is willing to allot some more stock to Karnataka so far as wheat is concerned?

RAO BIRENDRA SINGH : I have already stated that the full requirement of the mills according to their capacity has been allotted. In the past, there might have been some slow movement of stocks on account of accidents on the Railways. May be due to that reason, the monthly allotment might not have reached the State. But as I have said there is enough food stock in Karnataka itself. Therefore there should be no difficulty.

Wholesale and Retail Prices of Groundnut Oil

*416. **SHRI R.P. GAEKWAD :** Will the Minister of CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that wholesale and retail prices of groundnut oil have recently gone up to all time high;

(b) whether this hike in prices of groundnut oil is attributable to export of sizeable quantity of groundnuts from India;

(c) if so, reasons for export vis-a-vis great need to reserve it for domestic market for production of oil; and

(d) if not, factors responsible for this steady hike?

THE MINISTER FOR AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) :

(a) There had been a certain rise in the prices of groundnut oil in recent months. However, there has been decline in the prices of groundnut oil in certain important markets of the country in the last few weeks

(b) No, Sir. The quantity of groundnut being exported does not exceed even 2% of the total groundnut production.

(c) Does not arise.

(d) The rise in prices was mainly attributable to a fall in the production of groundnut during the last Kharif Crop, the production performance of oilseeds in general being not commensurate with the growth in demand and the speculative nature of trade resulting in contra-seasonal bullish trend in the prices of edible oils including groundnut oil in the country.

SHRI R.P. GAEKWAD : In view of the fact that there was a shortfall in oil production in the country, why was the export not stopped totally? Secondly, though this is a State matter, has the Central Government given any directive to the State Governments to give any extra incentives to the farmers, so that there is no shortfall again in the next season?

RAO BIRENDRA SINGH : We have sanctioned two special projects, one for groundnut and the other for soyabean—groundnut in Gujarat and soyabean in Madhya Pradesh. For bringing larger areas under groundnut cultivation, under irrigated conditions. Rs. 35 crores have been sanctioned as special subsidies and incentives to the farmers; similarly, in the case of soyabean also. We have many other Centrally sponsored schemes to increase production of oilseeds in the country. Several States have been selected for the purpose.

SHRI R.P. GAEKWAD : Has the Government any information on any illegal trading in oil with any of our neighbouring countries and if so, what is the percentage?